

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.76 of 2013

Dated : 10th September, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Assam Power Distribution Company Ltd. Appellant (s)

Versus

**Assam Electricity Regulatory Commission
& Anr. Respondent (s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Heshu Kayina for R-1
Mr. Manu Seshadri for R-2
Ms. Deepti Sarin

ORDER

As agreed by the Learned Counsel for both the parties, post the matter for hearing on **03.10.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Pg/vt